

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 45 of 2017 (SZ)**

Applicant(s)  
Thenkeeranur Vivasayigal  
Nala Sangam,  
Rep. by its Secretary,  
G. Srinivasan,  
Villupuram District.

Respondent(s)  
Vs. The Union of India,  
Rep. by its Secretary to Government,  
Ministry of Environment and Forest,  
New Delhi and 9 others

Legal Practitioners for Applicant(s)  
M/s. Taaur Associates  
S. Kamalesh Kannan,  
S. Sai Sathya Jith

Legal practitioners for respondent(s)  
Mrs. Me. Sarashwathy for R1  
M/s. M.K. Subramanian, E. Manoharan and  
P. Velmani for R2, R3, R8, R9 and R10  
Mrs. H. Yasmeen Ali for R7

Note of the Registry	Orders of the Tribunal
Order No.3	<p>Date: 18<sup>th</sup> September, 2017</p> <p>Learned counsel appearing for respondent No.1 prays further time to file the reply. It is seen that 9 postings had been given for filing the reply before the Registrar starting from 1<sup>st</sup> April, 2017. There is no justification whatever to seek further time.</p> <p>Still in the interest of justice, if the reply is to be filed as a last chance, it is to be filed within 10 days with advance copy to the applicant who is at liberty to file rejoinder, if any, within a week thereafter.</p> <p>List the matter on 23.10.207.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>